

FAX / Speed Post

F.No.A-23018/1/2004/Ad.II-B
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 10th December, 2014

To

All Cadre Controlling Authorities
under Central Board of Excise and Customs.

Subject: Holding of DPC meeting from the grade of Junior Hindi Translator
to Senior Hindi Translator.

Sir/Madam,

Delhi Commissionerate vide their letter dated 08.10.2014 has sought clarification from CBEC with reference to (i) status of finalization of the seniority list in the grade of Jr. Hindi Translator and (ii) status of their promotion to Sr. Hindi Translator and who is the competent authority to do so.

2. The matter has been considered in the Board. It has been decided that DPC meetings for promotion from the grade of Jr. Hindi Translator to the grade of Sr. Hindi Translator may be convened by the Cadre Controlling Authorities as per existing Recruitment Rules of Sr. Hindi Translator on the basis of zonal list.

Yours faithfully,

A. K. Qasim

(A. K. Qasim)
Deputy Secretary to the Government of India
Ph. No.011-23093102

✓ Copy to: DG (Systems) - with a request to upload the above on the website
of CBEC.

A. K. Qasim

(A.K. Qasim)
Deputy Secretary to the Government of India